## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

### LOK SABHA

### **UNSTARRED QUESTION NO. 3040**

ANSWERED ON 16.12.2021

#### WASTE TO ENERGY PLANTS

3040. SHRIMATI RAKSHA NIKHIL KHADSE DR. VISHNU PRASAD M.K SHRI MANOJ KOTAK

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of power generated from waste garbage/material in the country so far;
- (b) whether the Government proposes to provide financial assistance for the projects working in the area of waste-to-energy such as Biogas/CBG/BIO-CNG projects/plants for which the subsidy part has still not been clear for the ongoing financial year and if so, the details thereof; (c) the financial assistance provided by the Government during each of the last three years and the current year, State/UT-wise;
- (d) the details of the waste to energy project implemented successfully in the country, districtwise, including Mumbai; and
- (e) the further the steps taken/being taken by the Government to promote initiatives like tie up with solid waste management companies, municipal corporations and technology institutes to boost the Waste-to-Energy programme?

# ANSWER THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) As on 30.11.2021, Waste to Energy plants of total capacity of 117.1 MW have been installed for power generation from Municipal Solid Waste (MSW) in the country.
- (b) Ministry of New and Renewable Energy has been implementing a *Programme on Energy from Urban, Industrial, Agricultural Wastes/ Residues and Municipal Solid Waste* during FY 2018-19 to 2020-21. Central Financial Assistance (CFA) under the Programme for setting up Waste-to-Energy plant was granted on successful commissioning and performance testing.

The programme which was valid till 31.03.2021, has been recommended for continuation by EFC for the period FY 2021-22 to 2025-26 only for meeting the already created liabilities. Thus no new projects after 31.03.2021 are to be sanctioned.

(c) Under the *Programme on Energy from Urban, Industrial, Agricultural Wastes/ Residues and Municipal Solid Waste*, Central Financial Assistance provided to the developers for installation of Waste-to-Energy plants during last three years and the current year, as on 30.11.2021,is placed at **Annexure-I.** 

- (d) Under the *Programme on Energy from Urban, Industrial, Agricultural Wastes/ Residues and Municipal Solid Waste*, details of the waste to energy project installed in the country, as on 30.11.2021, are given at **Annexure-II**.
- (e) To promote installation of Waste to Energy plants, followings steps are taken:
- **i.** Eight Biogas Development and Training Centers (BDTCs) have been established at India's premier Institutions to provide Technical Assistance, R & D, Testing and Validation of New Biogas Models / Designs, field inspections of biogas plants, and training and skill development.
- ii. Ministry's autonomous institute National Institute of Bio Energy (NIBE), Kapurthala is providing capacity building through M. Tech program on Renewable Energy in joint collaboration with NIT Jalandhar. The institute has also signed MOUs with CSIR-CMERI, Junagarh Agriculture University, Indian Biogas Association and other prominent institutes for research in biogas, solid waste management and other bioenergy aspects.
- iii. NIBE is also collaborating with US Energy labs, Pacific Northwest National Laboratory and Lawrence Berkeley National Laboratory, for research work in bioenergy sector.
- iv. Under the amended Tariff Policy-2016, provision has been made for Distribution Licensee(s) to compulsorily procure 100% power produced from all the Waste-to-Energy plants in the State.
- v. Ministry of Road Transport and Highways amended the Central Motor Vehicles Rules, 1989 in June 2015 and included the provisions for usage in motor vehicles Bio-CNG produced from waste (including MSW).
- vi. National Policy on Biofuels-2018 promotes the production of Bio-CNG and other biofuels.
- vii. Government announced Sustainable Alternative Towards Affordable Transportation (SATAT) Initiative, under which Oil Marketing Companies (OMCs) purchase Bio-CNG produced from waste including municipal solid waste.
- viii. Certificates for availing concession on custom duty are being issued by the Ministry of New and Renewable Energy for import of machinery and components required for initial setting up of projects for generation of Power and Bio-CNG from non-conventional materials including municipal waste.

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Annexure-I in reply to part (c) of Lok Sabha Unstarred Question No. 3040 due for answer on 16-12-2021 regarding "Waste to Energy plants":-

Central Financial Assistance released under Programme on Energy from Urban, Industrial, Agricultural Wastes/ Residues and Municipal Solid Waste during last three years and the current year, as on 30.11.2021:-

(Rs. In Crore)

Sr.	States	2018-19	2019-20	2020-21	2021-22	Total
No.						
1.	Gujarat	0	0	4.67		4.67
2.	Karnataka	0	0		0.92	0.92
3.	Maharashtra	0	0		1.25	1.25
4.	Telangana	0	0	0.32		0.32
	Grand Total	0	0	4.99	2.17	7.16

Annexure-II in reply to part (d) of Lok Sabha Unstarred Question No. 3040 due for answer on 16-12-2021 regarding "Waste to Energy plants":-

Plants covered under Programme on Energy from Urban, Industrial, Agricultural Wastes/Residues and Municipal Solid Waste, as on 30.11.2021:-

S.No. State		Project Developer	Location of Plant	Project Capacity in MWeq	
1.	Andhra Pradesh	M/s Vyzag Bio- Energy Fuel Pvt Ltd	Visakhapatnam, Andhra Pradesh	0.177	
2.	Andhra Pradesh	M/s Gayathree Innovative Energies Pvt. Ltd	Rangampeta, East Godavari, Andhra Pradesh	0.125	
3.	Andhra Pradesh	MAHINDRA WASTE TO ENERGY SOLUTIONS LIMITED	Survey No: 892/49/A, Seetharampuram Mines road, Piduguralla Municipality (V), Guntur	0.167	
4.	Andhra Pradesh	MAHINDRA WASTE TO ENERGY SOLUTIONS LIMITED	Survey No. 155, Adoni Municipality (V), Adoni (M), Kurnool (District), Andhra Pradesh - 518301	0.177	
5.	Andhra Pradesh	MAHINDRA WASTE TO ENERGY SOLUTIONS LIMITED	Survey No :731, Tukivakam Village, Renigunta (Mandal), Tirupati ,Chittor (District), Andhra Pradesh- 517502	0.350	
6.	Andhra Pradesh	M/s Jindal Urban Waste management (Guntur) Limited	Kondaveeduvillage,Gunt ur,Andhra Pradesh	15	
7.	Gujarat	M/s Apex Green Energy Corporation	village Chavaj, Dist Bharuch, Gujarat	1.167	
8.	Gujarat	M/s Turquoise Bio Natural Energy Pvt Ltd	Village Ochhan, Amod, Bharuch, Gujarat	1.167	
9.	Gujarat	M/s Sayaji Industries Limited	Kathwada, Ahmedabad	1.000	
10.	Gujarat	M/s Goodwatts WTE jamnagar Private limited	Vill: Navagam(Ghed) Tal & Dist. Jamnagar	7.50	
11.	Haryana	M/s Spectrum Renewable Energy Pvt Ltd	Village-maruadiJattan, Kalanaur, Rohtak,Haryana	1.25	

12.	Karnataka	M/s Kyathi Green	HaveriDistt.	0.23
12	N. 11	Energy Pvt. Ltd	E 4 0 000	0.25
13. Madhya Pradesh		M/s. Govind Tiles Pvt. Ltd.	Factory & Office	0.35
14.	Maharashtra	M/s Sahyadri Starch	Garra, Balaghat (M.P.) Miraj, Sangli,	1.25
14.	ivialiarasilua	& Industries Pvt. Ltd.	Maharashtra	1.23
15.	Maharashtra	M/s Shri	Deopur, dhule,	1.667
15.	TVIanarasira a	TradcoDeesanPvt.	Magharashtra	1.007
		Ltd.	Trugiturusituru	
16.	Tamil Nadu	M/s IOT Biogas Pvt	Namakkal, Tamil Nadu	3.125
		Ltd (Formely IOT	,	
		Mabagas Pvt Ltd)		
17.	Telangana	M/s Ramky group	Jawaharnagar,	19.8
		(Hyderabad MSW	Hyderabad, Telangana	
		<b>Energy Solutions Pvt</b>		
		Ltd)		
18.	Telangana	Solika Energy Pvt Ltd	S No. 604/605/607,	0.5
			Udityal village,	
			balanagarmandal,	
			mahabubnagardistrict,Tel	
10	m 1	3.67 TD 1	angana	1.66
19.	Telangana	M/s Telangana State	Apparaopeta,	1.66
		Co-Operative Oilseeds	Khammam, Telangana	
		Growers' Federation		
20	Talamana	Ltd1	Ashruanaanat	1 125
20.	Telangana	M/s Telangana State Co-Operative Oilseeds	Ashwaraopet,	1.125
		Growers' Federation	Khammam, Telangana	
		Ltd2		
21.	Telangana	M/s	Sangareddy, Telangana	1.25
	Totanguna	Bluecrafts, Telanagna	Sungarousy, Tourigana	1.20
22.	Telangana	M/s. Heemankshi	Sy. No. 709,	4.8
		Bakers Pvt.	J.P.Dargah Road,	
			Mekaguda (V), Kothur	
			(M), Mahbubnagar	
			Dist.509228	
23.	Telangana	M/s Ramky group	Survey 173, Near Army	0.42
		(M/s Hyderabad	College of	
		Integrated MSW	Dental Sciences, Village:	
		limited)	Jawaharnagar, Mandal:	
			Kapra,	
			District: Medchal,	
			Hyderabad-	
24	114 D 1 1	M/- D1- D' ''	500087, Telangana	2.60
24.	Uttar Pradesh	M/s Parle Biscuits	Village & Post	2.60
		Pvt. Ltd	Parsendi, Teh	
			Kesarganj, Dist	
			Bahraich, Pin- 271903, Uttar Pradesh, India	
25.	Uttar Pradesh	M/s Mohit	9th KM, Nagina Road,	6.00
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30.	West Bengal	M/s. Madhabi Puffed Rice	Village & PO- Banjetia- 2, Dist. Murshidabad, West Bengal- 742102	0.36
29.	West Bengal	M/s. Pal Food Product	Village & PO Banjetia-2, Dist. Murshidabad, West Bengal-742102	1
28.	Uttar Pradesh	M/s. Amit Traders	Vill. Harihara, Post- Marihan, Dist. Mirzapur UP	0.144
		LLP	Vill. Dharwah, Pargana-Bhuili, Tehsil- Chunar, Dist. Mirzapur, Uttar Pradesh	
26.	Uttar Pradesh Uttar Pradesh	Ltd.  M/s Purshottam Ram Foods Industries Pvt Ltd  M/s.Nishamb Brick	Pradesh Village Paharpur, KumbhrawaRoad,Luckn ow, Uttar Pradesh Araji No. 9531,	0.635
		Petrochemicals Pvt.	Bijnore- 246 701, Uttar	